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NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 05/07/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/517/ (IB)/2017
NAME OF THE PETITIONER(S) : LOIWAL STEEL HOUSE
NAME OF THE RESPONDENT(S) : VARADHA STEELS PVT LTD
UNDER SECTION : 9 RULE 6

| S.No. | NAME (IN CAPITAL) | DESIGNATION | SIGNATURE |
|-------|-------------------|------------------------|-----------|
| | | REPRESENTATION BY WHOM | |

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| 1. | PAWAN JHABAKH | COUNSEL FOR APPLICANT | K.P. Mohan |
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ORDER

Counsel for Petitioner present. The Registry is directed to send notice to the Respondent. The Applicant (Operational Creditor) is also directed to make compliance with section 9(3)(b)(c) I&B Code, 2016 and issue private notice to the Respondent by way of speed post along with the copy of application and file proof of sending and delivering the same before next date of hearing. **Put up on 12.07.2017 at 10.30 A.M.**


(S. VIJAYARAGHAVAN)
MEMBER (TECHNICAL)


(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)